

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2013 & IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015 & IA
No. 1474 of 2018**

APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA No. 160 OF 2015

APPEAL NO. 230 OF 2014

APPEAL NO. 231 OF 2014

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

APPEAL NO. 236 OF 2014 & IA NOS. 162 of 2015 and 1473 OF 2018

APPEAL NO. 155 OF 2015

APPEAL NO. 156 OF 2015

APPEAL NO. 290 OF 2015 & IA NOS. 470 OF 2015, 11 OF 2016 & IA No. 1470 of 2018

APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016 & IA NOS. 1203 & 1475 of 2018

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 265 OF 2013 &
IA NOS. 357 OF 2013, 110 OF 2014 & 159 OF 2015 & IA No. 1474 of 2018**

**BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 266 OF 2013 & IA NO. 358 OF 2013 & IA NO. 160 OF 2015

**BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 230 OF 2014

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 231 OF 2014

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 235 OF 2014 & IA NOS. 161 & 316 OF 2015

BSES Rajdhani Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 236 OF 2014 & IA NOS. 162 OF 2015 & 1473 OF 2018

BSES Yamuna Power Ltd.

...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

APPEAL NO. 155 OF 2015

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand
Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

APPEAL NO. 156 OF 2015

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand
Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

**APPEAL NO. 290 OF 2015 &
IA NO. 11 of 2016 & IA NOS. 470 OF 2015 & 1470 OF 2018**

BSES Yamuna Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand
Ms. Bhargavi Kannan
Ms. Aishwarya Modi
Mr. Raghav Chadha
Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

**APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016
& IA NOS. 1203 & 1475 OF 2018**

BSES Rajdhani Power Ltd. ...Appellant(s)
Vs.
Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Divya Anand

Ms. Bhargavi Kannan
Ms. Aishwarya Modi
Mr. Raghav Chadha

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **02.09.2019, 04.09.2019, 09.09.2019 & 11.09.2019 at 2.30 p.m.**

(S. D. Dubey)
Technical Member
Kt/ne

(Justice Manjula Chellur)
Chairperson